

**Steps to preserve wild life population**

\*196. SHRIMATI LEELA DAMO-DARA MENON:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

DR. RAJAT KUMAR CHAKRABARTI:

SHRI SWAMI DINESH CHANDRA:

SHRI NRIPATI RANJAN CHOUDHURY:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the wild life population in the country, outside the national parks and sanctuaries is facing danger of extinction; and

(b) if so, what steps Government propose to take to preserve wild life outside the national parks and sanctuaries?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). A statement is laid on the Table of the Sabha.

**Statement**

(a) No, Sir.

(b) Some of the important steps taken in recent years to preserve the wildlife population in the country outside national parks and sanctuaries are:—

(i) With the enactment of the Wildlife (Protection) Act, 1972 which has now been adopted by all but two States, special legal protection has been given to the endangered species from exploitation and stringent punishment provided for infringement of the provisions of the Act. Further the Schedules of the Act have been recently altered transferring many species to Scheduled—I of the Act wherein hunting is banned and also including many new species under other Schedules.

(ii) Export trade of most of the threatened species have been controlled particularly since India became a Party in 1976 to the Convention on International Trade in Endangered Species of Wild Fauna and Flora.

(iii) With wild life conservation making significant progress during the last few years, emphasis has been laid on specialised management of wildlife and its habitat both within and outside the national parks and sanctuaries. With this in view specialised wildlife wings have been set up in majority of States/Union Territories, the officers of which, would ultimately be incharge of all wildlife matters.

**Steps to meet sugar demand in the country**

\*197. SHRI SANAT KUMAR RAHA:

SHRI INDRADEEP SINHA: SHRI YOGENDRA SHARMA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the "Business Standard" of the 6th November, 1977 under the caption "sugar crisis artificial"; and

(b) if so, what steps Government have taken for releasing sugar to meet the public demand?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). A statement is laid on the Table of the Sabha.

**Statement**

(a) Yes, Sir.

(b) The free sale quota released for October 1977, was 1.30 lakh tonnes. With a view to further improve the supplies of sugar in that month the validity period of additional 20,000 tonnes of free sale quota released on